

**STATEMENT SHOWING INSTITUTION, DISPOSAL AND PENDENCY
(WRIT, CIVIL & CRIMINAL MAIN CASES) AT THE END MONTH OF OCTOBER 2023**

Sl. No.	Nature	Opening balance as on 01.10.2023	Inst./Registration (fresh cases)	Restored Cases during the month	Backlog Instituted Cases/Convert Cases	Total Institution	Backlog Disposal Cases/convert cases	Transfer Cases to other High Court/Tribunals	Disposal during the Month	Total Disposal	Total Pendency as on 31.10.2023	Over 5 Years Disposal Cases during the month
MAIN CIVIL CASES												
1	WP	58	0	1		1			1	1	58	1
2	WA	416	44	4		48	1		134	135	329	5
3	WPC	11645	372	6	1	379	2		372	374	11650	18
4	WPL	1162	9	2	1	12			17	17	1157	7
5	WPS	19920	893	12		905	32		776	808	20017	84
6	WPT	813	25			25			34	34	804	6
7	WPCR	112	39	1		40	1		38	39	113	1
8	WPPIL	140	8			8			3	3	145	0
9	WP 227	1816	89	1		90	7		64	71	1835	13
10	WPHC	1	3			3			1	1	3	
A	TOTAL (1 to 10)	36083	1482	27	2	1511	43	0	1440	1483	36111	135
1	FA	3024	19	5		24	1		14	15	3033	7
2	FAM	295	0	1		1	2		6	8	288	3
3	FA(MAT)	493	24	4		28	2		22	24	497	
4	SA	5873	26	5		31			9	9	5895	6
5	MA	420	18	2		20			13	13	427	1
2	MAC	10028	150	3	1	154	1		69	70	10112	46
7	CR	279	13			13	3		18	21	271	4
8	MCC	704	70	4		74	4		79	83	695	1
9	COMP APPEAL	3	0			0			0	0	3	
10	COMP PET	13	0			0			0	0	13	
11	EP	2	0			0			0	0	2	
12	TPC	111	15			15			21	21	105	
13	CONT	1600	87			87	2		227	229	1458	22
14	ITA	4	0			0			0	0	4	
15	ARBA	240	3			3			1	1	242	
16	ARBAP	13	1			1			1	1	13	
17	ARBR	38	5			5			4	4	39	
18	TAXC	313	16	1		17			1	1	329	
19	REVP	168	11			11	1		16	17	162	1
20	CVLREF	0	0			0			0	0	0	
B	TOTAL (1 to 19)	23621	458	25	1	484	16	0	501	517	23588	91
TOTAL (A+B)		59704	1940	52	3	1995	59	0	1941	2000	59699	226
MAIN CRIMINAL CASES												
1	CRREF	2	0			0			0	0	2	
2	CRA	16137	152			152	1		161	162	16127	109
3	CRR	6139	111	1		112	4		98	102	6149	30
4	MCRC	1118	675	1		676	2		507	509	1285	
5	MCRCA u/s 438 CrPC	230	105	2		107	2		198	200	137	
6	CONTR	3	0		1	1			0	0	4	
7	CRMP	5381	231	3		234	3		255	258	5357	62
8	TPCR	12	2	1		3			2	2	13	
9	ACQA	3260	41	6		47			29	29	3278	27
C	TOTAL (1 to 9)	32282	1317	14	1	1332	12	0	1250	1262	32352	228
GRAND TOTAL(A+B+C) OF MAIN WRIT, CIVIL & CRIMINAL CASES		91986	3257	66	4	3327	71	0	3191	3262	92051	454
PENDENCY INCREASE/ DECREASE		91986	INCREASE (+65)								92051	

Over 5 Years Pendency as on 01.10.2023	Over 5 Years restored and backlog instituted cases during the month	Over 5 Years disposal and backlog disposal cases during the month	Over 5 Years Pendency as on 31.10.2023	Over 5 Years Decrease Pendency during the month
27080	27	454	26653	-427

(K. VINOD KUJUR)
REGISTRAR (JUDICIAL)